

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 20.02.2020

NOTICE

Take notice that the following matters adjourned on 31.01.2020 will be listed in the Court of Chairperson as indicated below: -

| S. No. | Case No. | Name of the parties | Original date of Hearing | Next date of Hearing |
|--------|--|---|--------------------------|----------------------|
| 1. | Review Application No. 14 of 2019 in Comp. App. (AT) (Ins) No. 437 of 2018 | Ghanashyam Mishra & Sons Pvt. Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. With | 31.01.2020 | 06.03.2020 |
| 2. | Review Application No. 17 of 2019 in Comp. App. (AT) (Ins) No. 444 of 2018 | Edelweiss Asset Reconstruction Co. Ltd. Vs. Orissa Manganese and Minerals Ltd. & Ors. | 31.01.2020 | 06.03.2020 |
| 3. | Contempt Case (AT) No. 05 of 2019 in Comp. App (AT) No. 36, 43-47 of 2016 | Sonia Khosla Vs. Vikram Bakshi & Ors. With | 31.01.2020 | 06.03.2020 |
| 4. | Contempt Case (AT) No. 12 of 2019 in Comp. App (AT) No. 220 of 2017 | R.P. Khosla Vs. Rishi Sood (Adv) & Ors. | 31.01.2020 | 06.03.2020 |
| 5. | Contempt Case (AT) No. 07 of 2019 in Comp. App. (AT) (Ins) No. 552 of 2018 | Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Anr. With | 31.01.2020 | 06.03.2020 |
| 6. | Contempt Case (AT) No. 08 of 2019 in Comp. App. (AT) (Ins) No. 553 of 2018 | Gandhar Oil Refinery (India) Ltd. Vs. Raghu Rama Krishna Raju & Ors. | 31.01.2020 | 06.03.2020 |

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By Order

-sd/-

Registrar